

Sl. No.	Name of the post	No. of posts	Date from which the post is lying vacant
32.	Asstt. Prof. of Anaesth (IRCH)	1	22.09.1993
33.	Asstt. Prof. of Surgical Oncology	1	22.09.1993
34.	Asstt. Prof. of Radiotherapy	2	01.11.1993
35.	Asstt. Prof. of Radio-Diagnosis for IRCH	1	05.04.1993
36.	Asstt. Prof. of Tissue & Organ	1	01.01.1993
37.	Asstt. Prof. of Biochemistry	1	07.07.1994
38.	Asstt. Prof. of Entomology	1	01.05.1992
39.	Asstt. Prof. of Medicine	2	i) 12.04.1994 ii) 07.05.1995
40.	Asstt. Prof. of Orthodontics	1	09.08.1993
41.	Asstt. Prof. of Prosthodontics	1	27.04.1992
42.	Asstt. Prof. of Ocular Pharma	1	01.11.1993
43.	Asstt. Prof. of Ocular Pathology	1	25.04.1992
44.	Asstt. Prof. of Gastroenterology	1	27.04.1992
45.	Asstt. Prof. of Human Nutrition	1	17.07.1993
46.	Asstt. Prof. of Neurology	1	16.07.1993
47.	Asstt. Prof. of Clinical Neuro-Physiology	1	25.03.1993
48.	Asstt. Prof. of Neuro-Radiology	1	05.07.1994
49.	Asstt. Prof. of Nuclear Medicine	1	08.08.1993
50.	Asstt. Prof. of Speech Pathology/Audiology	1	08.08.1993
51.	Asstt. Prof. of Haematology	1	01.09.1993
52.	Asstt. Prof. of Clinical Haematology (Adult)	1	09.07.1991
53.	Asstt. Prof. of Pharmacology	2	i) 01.12.1993 ii) 23.04.1992
54.	Asstt. Prof. of Psychiatry	2	—
55.	Asstt. Prof. of Cl. Psychology D	2	18.09.1989
56.	Asstt. Prof. of Biostatistics A	1	—
57.	Asstt. Prof. of Epidemiology C	1	—
58.	Asstt. Prof. of Cl. Psychology	1	01.03.1995
59.	Asstt. Prof. of Paediatric Surgery	2	i) 01.09.1993 ii) 08.08.1993
60.	Asstt. Prof. of Reprod. Biology	1	07.07.1993
61.	Asstt. Prof. of Radio-Immuno-Assay	1	08.08.1993
62.	Asstt. Prof. of Physical Medicine	1	08.08.1993
63.	Asstt. Prof. of Urology	1	01.06.1988
64.	Asstt. Prof. of Anaesthesiology	2	i) 28.02.1994 ii) 25.02.1995
65.	Asstt. Prof. of Health Education	1	01.05.1995
66.	Asstt. Prof. of Psychology	1	15.08.1995

बेसहारा नवजात शिशु

2350. श्री संघ प्रिय गौतम: क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने राज्यों बेसहारा नवजात शिशुओं के संबंध में अभी तक राष्ट्रीय स्तर पर कोई सर्वेक्षण करवाया है;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ग) सरकार ने इन बेसहारा नवजात शिशुओं के लिए मातृ-स्तनपान कराने और उनके लालन-पालन के लिए क्या कदम उठाये हैं तथा क्या उनकी देखभाल पूरी तरह से की जाती है;

(घ) देश में प्रतिवर्ष कितने बेसहारा मासूम शिशु जन्म लेते हैं और क्या इस संबंध में सरकार द्वारा कोई जानकारी और आंकड़ें एकत्रित किए जाते हैं;

(ङ) यदि हां, तो गत तीन वर्षों का वर्ष-वार ब्यौर क्या है और सरकार द्वारा इन नवजात शिशुओं के लिए जो कि राष्ट्र का धन है, बजट में कितनी धनराशि का प्रावधान किया जा रहा है; और

(च) सरकार द्वारा इस बेसहारा मासूम शिशुओं को मातृत्व संरक्षण प्रदान करने और उन्हें भारतीय समाज में अपनी पहचान कायम करने योग्य बनाने हेतु क्या प्रयास किए जा रहे हैं?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (डा० सी० सिल्वेरा): (क) और (ख) राज्यों में बेसहारा नवजात शिशुओं के बारे में राष्ट्रीय स्तर पर कोई सर्वेक्षण नहीं किया गया है।

(ग) से (च) बेसहारा शिशुओं के लिए कोई पृथक राष्ट्रीय योजना नहीं है। फिर भी केन्द्रीय दत्तक ग्रहण संसाधन अभिकरण के पास बच्चों के दत्तक ग्रहण की योजना है, जिसमें बेसहारा बच्चे शामिल किए गए हैं।

Sharp Increase in Kindnappings in Jammu and Kashmir

2351. DR. RANBIR SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether there has been a sharp increase in the abduction and kidnappings in Doda and Udhampur districts;

(b) the number of people kidnapped and abducted in Kishtwar Tehsil of Doda district during June and July 1995 and how does this compared with the last three years in the same period;

(c) whether the steps taken by Government to bring about normalcy in Jammu and Kashmir state have not yield any results; and

(d) if so, whether there is any proposal to remove Article 370 of the Constitution to let others settled in the Jammu and Kashmir State?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) to (d) The required details are being collected and will be placed on the Table of the House.

Transfer of Transmission projects of BHEL

2352. SHRI PASUMPON THA. KIRUTTINAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the transmission project department of BHEL was transferred from Delhi to Bhopal;

(b) if so, what are the reasons for this transfer and when this transfer was effected;

(c) whether it is also a fact that the same department has again been transferred back to Delhi.

(d) if so, when Government are going to effect this transfer and what are reasons for this re-transfer;

(e) how many employees including of-ficers and scientists are attached with this department and what is expenditure involved for this tughlak like transfer of the department; and

(f) who is responsible for this transfer and at what level the decision was taken?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SMT. KRISHNA SAHI): (a) to (f) About six years ago, a small section (20% strength of the total work force of 216) of the transmission project department of BHEL was transferred from Delhi to Bhopal, in business interest.

Consequent on receipt of a large order (Chandrapur-Padghe HVDC Project — value Rs. 400 crs. approximately), the work force was re-transferred to Delhi. According to BHEL, this, became necessary for better day-to-day coordination with various agencies for expeditious contract execution.